

9

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.01.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA)No.263/230/HDB/2017
NAME OF THE COMPANY	Incor Appa Two Projects Pvt Ltd
NAME OF THE PETITIONER(S)	PBEL Property Development (India) Pvt Ltd
NAME OF THE RESPONDENT(S)	Incor Appa Two Projects Pvt Ltd
UNDER SECTION	230

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Niranjan Reddy.	Sr. Adv.		
Rusheek Reddy K.V.	Adv.	9885542236	Rusheek
Prithvi Reddy.	Adv.		Prithvi
Shiva Vedula.	Adv.		Shiva

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri S. Niranjan Reddy, Learned Senior Counsel, Shri Rusheek Reddy K.V, Shri Prithvi Reddy and Shri Shiva Vedula, Ld. Counsels for the Petitioner.

The Ld. Senior Counsel for the Petitioner submit that the Scheme is sent for the approval of RERA and is expected to be received within 30 days of submission. So requested to post the matter in the last week of February. Post the case on 01.03.2018.

  
Member (T)

  
Member (J)